

**Shri Naushir Bharucha:** The Food Minister must resign.

श्री नावशीर भारुचा : जब रोम जल रहा था तब नीरो बासुरी बजा रहा था ।

**Some Hon. Members:** We stage a walk-out.

12.25 hrs.

(Some hon. Members then left the House.)

12.25½ hrs.

### MESSAGE FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 1st September, 1958, agreed without any amendment to the Armed Forces (Assam and Manipur) Special Powers Bill, 1958, which was passed by the Lok Sabha at its sitting held on the 18th August, 1958."

12.25½ hrs.

### LEAVE OF ABSENCE

**Mr. Speaker:** The Committee on Absence of Members from the Sittings of the House in their Eighth Report have recommended that leave of absence may be granted to the following Members for the periods indicated in the Report:—

**Raja Mahendra Pratap (Mathura):** Sir, you have been very kind to us; you have been very kind-hearted but the hon. Minister is hard hearted (Interruptions.)

**Mr. Speaker:**

1. Shri S. C. Choudhury
2. Shri M. Elias
3. Shrimati Lalita Rajya Laxmi

4. Shri C. Bali Reddy
5. Shri M. Gulam Mohiudeen
6. Shri B. Pocker
7. Shri D. S. Raju
8. Shri U. Muthuramalinga Thevar
9. Shri Indulal Kanaiyalal Yajnik
10. Shri Karsandas Parmar
11. Her Highness Maharani Vijaya Raje Scindia of Gwalior
12. Shri Kamal Narayan Singh

I take it that the House agrees with the recommendations of the Committee.

**Hon. Members:** Yes.

**Mr. Speaker:** The Members will be informed accordingly.

12.26½ hrs.

### MANIPUR AND TRIPURA (REPEAL OF LAWS) BILL—contd.

**Mr. Speaker:** The House will now take up further consideration of the following motion moved by Dr. P. S. Deshmukh on the 2nd September 1958, namely:—

"That the Bill to provide for the repeal of certain laws in force in the Union Territories of Manipur and Tripura, be taken into consideration"

Out of the one hour allotted for all the stages of the Bill, 53 minutes now remain.

Shri Laisram Achaw Singh may continue his speech.

श्री लैस्रम सिंह भदौरिया (इटावा) : अध्यक्ष महोदय, मैं आपसे जानना चाहता हूँ कि कब तक लोगों को इस सदन को त्यागने के लिये बाध्य किया जाता रहेगा ? इस मुल्क में भुखमरी फैली हुई है । लोग जहर खा खा कर के मर रहे हैं और हम कब तक इस चीज को बरदाश्त करते रह सकते हैं ? आप कब तक लोगों को मजबूर करेंगे कि वे . . . . .